

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

125. C.P.(IB)-524(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.04.2024**

NAME OF THE PARTIES: The Bank of Baroda Limited

V/s.

Mr. Viniet Kewalchand Jain Personal

Guarantor to Two Cd- M/s Datsun

Fashion Limited and M/s Rolson

Synthetics Private Limited.

SECTION 95(1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **05.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//